IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P. (S) No.26 of 2020

Rajesh Kumar & Others .... …. Petitioners
Versus
The State of Jharkhand & Others .... Respondents

CORAM : HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioners : Mr. Chanchal Jain, Advocate
For the Respondent Nos.1-5 : Mr. Kaushik Sarkhel, Advocate
For the Respondent Nos.6&7 : Mr. Sanjay Piprawall, Advocate

04/25.06.2020 Heard Mr. Chanchal Jain, learned counsel for the petitioners and Ms. Shivani Kapoor, learned counsel for respondent nos.1 to 5 and Mr. Sanjay Piprawall, learned counsel for respondent nos.6 & 7.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Learned counsel for respondents are directed to file counter affidavit within four weeks.

Post this matter on 6th August, 2020.

(Sanjay Kumar Dwivedi, J.)

Anit